

Name of Corporate Debtor : V Hotels Limited Date of Commencement of CIRP : 31 May 2019* List of Creditors as on : November 22, 2022

List of operational creditors (Government dues)

(Amount in INR)

Annexure 3

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department - Asst. Commissioner of Income Tax - 3(3)(1), Mumbai	Central Government	21-Oct-22	14,83,68,224	12,63,85,770	Income tax demand	No	NA	-	-	2,19,82,454	-	NIL
2	Brihanmumbai Municipal Corporation (BMC)	Govt. of Maharashtra	14-Oct-22	14,15,33,766	-	-	No	NA	-	-	14,15,33,766	-	NIL
Total				28,99,01,990	12,63,85,770			-	-	-	16,35,16,220	-	

Note: The details presented above are subject to revisions including on account of receipt of additional information and shall be updated accordingly.

*read with the NCLT order dated 7 Sep'22 for exclusion of period of 964 days from 11 Dec'19 to 01 Aug'22